



DEPARTMENT FOR PROMOTION OF
INDUSTRY AND INTERNAL TRADE
MINISTRY OF COMMERCE & INDUSTRY
GOVERNMENT OF INDIA



MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI

DPIIT-IPR Chair & Centre for Research in
Intellectual Property (CRIP)

Presents

ONLINE CERTIFICATE COURSE
ON

**PROTECTION OF TRADE MARKS,
COPYRIGHTS, DESIGNS, GEOGRAPHICAL
INDICATIONS, AND PROTECTION OF PLANT
VARIETIES & FARMERS' RIGHTS**

15th June to 20th June 2026

03:00 PM To 05:30 PM IST

COURSE BROCHURE

MEDIA PARTNER

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ABOUT MNLU MUMBAI

MNLU Mumbai is one of the premier National Law universities located in the economic capital of India. It offers graduate, post-graduate, and research degrees in law and allied disciplines. The object of the university is to advance and disseminate learning and knowledge of the law and legal processes and their role in national development, to serve society in the field of law by developing skills in regard to advocacy, legal services, legislation, law reforms, and the like; to organize lectures, seminars, symposia and conferences to promote efficient instruments of social development. MNLU Mumbai has set up a Centre for Research in IP among sixteen centers for legal research. Department for the Promotion of Industry & Internal Trade (DPIIT), Ministry of Commerce and Industry, Govt. of India has also established IPR Chair in the University to advance these objects.

ABOUT THE COURSE

Intellectual Property Rights (IPRs) such as Trade Marks, Copyrights, Designs, Geographical Indications (GI), and Protection of Plant Varieties & Farmers' Rights (PVP&FR) play a crucial role in fostering innovation, creativity, and industrial growth. With rapid developments in India's IPR regime, digital reforms, and IP procedures it has become essential for students, professionals, academicians, and innovators to gain practical and legal knowledge of Intellectual Property laws. Keeping this objective in view, the "One Week Online Certificate Course on Trade Marks, Copyrights, Designs, GI, and PPV & FR in India" is designed to provide comprehensive understanding of the legal framework, registration procedures, protection mechanisms, and recent developments in the field of IPR. The course will be conducted by experienced academicians, senior officials of the Indian Intellectual Property Office, and leading IPR professionals.

COURSE CONTENT & RESPECTIVE FACULTY

<p style="text-align: center;">Day 1 : Session 1 Fundamentals & importance of IPR</p>		<p style="text-align: center;">Dr. Sajid Sheikh Assistant Professor (Law) Coordinator of Centre for Research in IP, MNLU, Mumbai</p>
<p style="text-align: center;">Day 1: Session 2 Introduction to Trademarks; Evolution of Trademark Law</p>		<p style="text-align: center;">Dr. Teesta Hans Legal Professional</p>
<p style="text-align: center;">Day 2 : Session 1 Filing & Processing of Trademark Application; Registration of Trademark</p>		<p style="text-align: center;">Shri. R. A. Tiwari Advocate, Ex - Deputy Registrar of Trademarks and GI</p>
<p style="text-align: center;">Day 2 : Session 2 International Agreements / Conventions, International Registration of Trademarks under Madrid System</p>		<p style="text-align: center;">Shri. R. A. Tiwari Advocate, Ex - Deputy Registrar of Trademarks and GI</p>
<p style="text-align: center;">Day 3 : Session 1 Opposition, Cancellation and Rectification of Trademarks, Infringement & Passing-off in Trademarks</p>		<p style="text-align: center;">Adv. Hemant Thadani Crawford Bayley & Co., Practice Head (IP) & Partner</p>
<p style="text-align: center;">Day 3 : Session 2 Transfer of Trademark Rights; Appeal procedure in Trademarks Brand value. Licensing and Assignments of Trademarks</p>		<p style="text-align: center;">Adv. Hemant Thadani Crawford Bayley & Co., Practice Head (IP) & Partner</p>

COURSE CONTENT & RESPECTIVE FACULTY

Day 4 : Session 1

Protection of Geographical Indications in India; Case Studies



Dr. Gargi Chakrabarti

Associate Professor
DNLU, Jabalpur

Day 4 : Session 2

Introduction to Industrial Designs



Prof. Uma Bhattad

DPIIT IPR Chair
MNLU, Mumbai

Day 5 : Session 1

Introduction to Copyright;
Procedures for Copyright
registration



Prof. (Dr.) Ragini Khubalkar

Professor (Law)
MNLU, Mumbai

Day 5 : Session 2

Nature of Copyrights; Licensing
and Assignment of Copyright;
Copyright Societies



Dr. Jagdish Wamanrao Khobragade

Associate Professor
(Law), MNLU, Mumbai

Day 6 : Session 1

Infringement, Fair use, Piracy and
Penalties



Prof.(Dr.) Alka Chawla

Professor (Law),
University of Delhi

Day 6 : Session 2

Plant Variety Protection and
Farmer Rights Act



Dr. Nanda Pardhey

Associate Professor
(Law)
MNLU, Mumbai

UNIVERSITY TEAM

PATRON



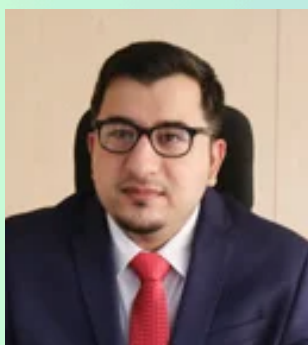
Hon. Prof. (Dr.) Dilip Ukey
Vice Chancellor , MNLU Mumbai

CO- PATRON



Prof.(Dr.) Prakash Chaudhary
Registrar, MNLU Mumbai

CO-DIRECTOR



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Assistant Professor (Law),
Coordinator CRIP, MNLU Mumbai

DIRECTOR



Prof. Uma Bhattad
DPIIT - IPR Chair,
MNLU Mumbai

CO-DIRECTOR



Dr. Muhammed Aamir Khan
Assistant Professor (Law), Faculty
I/c, CRIP, MNLU Mumbai

CO-ORDINATOR



Ms. Nupur Adawadkar
Research Assistant, DPIIT IPR
Chair, MNLU Mumbai

CO-ORDINATOR



Mr.Kartikey Mishra
Research Assistant,DPIIT IPR
Chair, MNLU Mumbai

**ADMINISTRATIVE
SUPPORT**



Ms. Aditi Bhand
Secretarial Assistant,DPIIT IPR
Chair, MNLU Mumbai

COURSE REGISTRATION

Who Should Join?

- IP Professionals, Ph.D. Scholars, Lawyers, Trademark Agents, and Academicians.
- Research & Development, and other scientific & industrial domains, enforcement personnel, etc.
- Students from the law, science, media, agriculture, Bio - Technology and other disciplines.

The course on Protection of Trademarks, Copyrights, Designs, Geographical Indications (GI), and Protection of Plant Varieties & Farmers' Rights (PVP&FR) in India, along with recent developments, is designed to benefit individuals engaged in manufacturing, services, business, IP education, and research by enhancing their knowledge, skills, and expertise. The course will be useful for legal professionals, IP practitioners, academicians, industry managers, MSMEs, startups, students of Intellectual Property Rights, and individuals and enterprises seeking protection of their Trademarks, Designs, Copyrights, Geographical Indications, and Plant Varieties.

This course aims to enrich participants' understanding, practical knowledge, and professional expertise in the fields of Trademarks, Copyrights, Designs, Geographical Indications (GI), and Protection of Plant Varieties & Farmers' Rights (PVP&FR) systems in India.

AN E-CERTIFICATE OF COURSE COMPLETION WILL BE GIVEN TO THE ELIGIBLE CANDIDATES.

COURSE FEE

For MNLU Students* Rs. 750/- (*Valid Student ID is required)

For Other Students* Rs. 1500/- (*Valid Student ID is required)

For professionals, Ph.D. Scholars, lawyers, researchers, academicians Rs. 2500/-

LINK FOR THE PAYMENT:-

<https://payments.cashfree.com/forms/DPIITIPRChairandCRIPCertificateCourseTrademarks>

Fee once paid is not refundable under any circumstances, and part payment of fee is not acceptable.

Important Instructions About the Course

- 1.It is 15 hours online course to be conducted through Zoom meetings with two sessions of 1 hour 15 minutes each per day for six days.
- 2.The timings of the sessions will be 3 PM - 4:15 PM IST and 4:15 PM - 5:30 PM IST.
- 3.Zoom Joining Link will be shared two days before the start of the course.
4. Feedback and MCQ based evaluation form will be shared with the candidates on the last day of the certificate course.

Registration Link:

<https://forms.gle/ri5eyaCEH8um66q87>

OR



FOR QUERIES

Write an email to:

Email: crip@mnlumumbai.edu.in

WhatsApp: 8850005040 (11:00 AM to 5:00 PM)

Please visit us at: www.mnlumumbai.edu.in

Note : Fill Google Registration Form After Making The Payment Separately